

Name of the Corporate Debtor: SAIBHASKAR IRONS LIMITED ; Date of Commencement of CIRP: 24-04-2023; List of Creditors as on: 27-06-2023; Name of IP: Mr. Kondapalli Venkat Srinivas; Process Number: 1; Last 5 digit of registration number: 10945

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	1	90000			0.00			90000	Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	6	436934017			0.00			436934017	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)					0.00		0		NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)					0.00				NA
7	Operational creditors (Government Dues)	4	111397328	2	3912141	9.44			107485187	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	5	127403696	3	37535508	90.56		15746786	74121402	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		16	675825041	5	41447649	100.00		15746786	618630606	